Fresh Matter List

S.No	Matter No	Cause Title	DFR No & Date	Defect Cured on	Caveat (if any)	Date of Listing
1	IA 1320/2019 & IA 1698/2019 in DFR No. 2206/2019 (IA 1320/2019 - For condonation of delay in filing the Appeal & IA 1698/2019 - For condonation of delay in refiling the Appeal)	Tata Power Delhi Distribution Ltd. VS Delhi Transco Limited & Anr.	2206/2019 Dated 18/07/2019	09/09/2019		12/09/2019 Court - 1
2	IA 1486/2019 in DFR No. 2242/2019 (IA 1486/2019 - For condonation of delay in filing the Appeal)	South Power Distribution Company of Telangana & Anr. VS Central Electricity Regulatory Commission & Anr.	2242/2019 Dated 09/08/2019	06/09/2019		12/09/2019 Court - 1
3	APL No. 309/2019 & IA 1524/2019 (IA 1524/2019 - For interim relief)	Madhya Pradesh Power Management Company Limited VS Damodar Valley Corporation & Anr.	2253/2019 Dated 19/08/2019	02/09/2019		12/09/2019 Court - 1
4	IA 1689/2019 & IA 834/2019 in DFR No. 93/2019 (IA 1689/2019 - For condonation of delay in refiling the Appeal & IA 834/2019 - For condonation of delay in filing the Appeal)	Distribution Company of Telangana Ltd & Anr. VS Telangana	93/2019 Dated 19/07/2010	09/09/2019		12/09/2019 Court - 1

5	IA 1635/2019 & IA 1633/2019 in DFR No. 2275/2019 (IA 1635/2019 - For leave to file Appeal & IA 1633/2019 - For condonation of delay in filing the Appeal)		2275/2019 Dated 29/08/2019	09/09/2019	12/09/2019 Court - 1
6	APL No. 318/2019	NTPC Tamil Nadu Energy Company Limited VS Andhra Pradesh Transmission Corporation Limited & Ors.	2249/2019 Dated 13/08/2019	06/09/2019	12/09/2019 Court - 1